

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1133.**

**TO BE ANSWERED ON THE 22<sup>ND</sup> NOVEMBER, 2016/ AGRAHAYANA 1, 1938 (SAKA**

**COMPLAINTS AGAINST POLICE PERSONNEL**

**1133. SHRI JITENDRA CHAUDHURY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the total number of complaints registered against Police personnel by the National Human Rights Commission (NHRC) and First Information Reports filed as per the records of the National Crime Records Bureau during each of the last three years and the current year, State-wise;**

**(b) whether it is an fact that the number of complaints received against police personnel is around 30 per cent of the total cases received by the NHRC and if so, the reaction of the Government thereto;**

**(c) the total number of cases solved, unsolved and steps taken to solve all the said cases along with the details of action taken against guilty personnel during the said period State-wise; and**

**(d) the other measures taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (d) The total number of State-wise cases registered by National Human Rights Commission(NHRC) on the basis of complaints received about alleged violation of human rights by Police and disposed of as well as pending cases out of registered cases during the last three**

**..2**

**years (2013-14, 2014-15, 2015-16) and current year up to 31.10.2016 is given at Annexure-1. NCRB has no information in this regard.**

**In addition, a statement in respect of State-wise details of cases where the Commission has recommended monetary relief and/or disciplinary action/prosecution during the said period is at Annexure-2.**

**The number of complaints registered about alleged violation by Police personnel has been around 30 percent in each of the last three years. Central Govt. as well as the Commission makes efforts to sensitize Public servants for better protection of Human Rights by giving trainings and organizing seminars as well as workshops.**

**As per Seventh Schedule of the Constitution of India, 'Police' is a State subject and it is primarily the responsibility of State Governments to formulate legislation, rules, regulations etc for bringing transparency in investigations in cases in respect of violation of human rights. However, NHRC has issued guidelines to all the State Governments for the procedure to be followed in the cases of death during the course of police action, involving expeditious magisterial enquiry and reporting of deaths in police action to NHRC within 48 hours of such incidents.**

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## Information in respect of part (a) to (d) of Lok Sabha Unstarred Question No. 1133 for 22.11.2016

## Statement showing State-wise Total No. of cases Registered, Disposed, Pending during the last three years and current year in respect of complaints registered against Police

Sr.No.	State/UT Name	01.04.2013 to 31.03.2014			01.04.2014 to 31.03.2015			01.04.2015 to 31.03.2016			01.04.2016 to 31.10.2016		
		No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending
1	ANDHRA PRADESH	205	190	15	271	214	57	352	262	90	177	148	29
2	ARUNACHAL PRADESH	10	7	3	14	5	9	9	2	7	5	1	4
3	ASSAM	134	77	57	156	61	95	108	50	58	53	17	36
4	BIHAR	1232	1121	111	1211	986	225	1336	1151	185	823	670	153
5	GOA	10	9	1	15	12	3	17	15	2	9	7	2
6	GUJARAT	318	297	21	359	322	37	328	269	59	152	115	37
7	HARYANA	2891	2834	57	2727	2551	176	3162	2996	166	1129	969	160
8	HIMACHAL PRADESH	56	53	3	48	44	4	52	45	7	25	16	9
9	JAMMU & KASHMIR	68	60	8	47	39	8	38	32	6	26	22	4
10	KARNATAKA	156	147	9	263	177	86	241	218	23	150	121	29
11	KERALA	78	70	8	144	130	14	272	247	25	43	28	15
12	MADHYA PRADESH	642	589	53	675	598	77	718	635	83	398	321	77
13	MAHARASHTRA	748	697	51	712	612	100	682	622	60	288	237	51
14	MANIPUR	36	26	10	34	26	8	29	8	21	8	2	6
15	MEGHALAYA	30	18	12	47	17	30	27	7	20	7	1	6
16	MIZORAM	6	4	2	2	2	0	9	3	6	4	1	3
17	NAGALAND	3	1	2	6	5	1	1	1	0	1	0	1
18	ODISHA	403	343	60	664	492	172	981	861	120	303	265	38
19	PUNJAB	531	510	21	438	384	54	435	391	44	205	172	33
20	RAJASTHAN	807	756	51	917	748	169	989	790	199	556	415	141
21	SIKKIM	3	2	1	5	4	1	1	0	1	0	0	0
22	TAMIL NADU	484	453	31	516	452	64	987	916	71	351	281	70
23	TRIPURA	10	6	4	8	6	2	13	8	5	7	7	0
24	UTTAR PRADESH	19890	19125	765	21276	19643	1633	20394	18213	2181	11170	9683	1487
25	WEST BENGAL	313	289	24	468	366	102	439	380	59	217	178	39
26	ANDAMAN & NICOBAR	7	6	1	3	3	0	7	5	2	3	2	1
27	CHANDIGARH	46	46	0	45	40	5	54	43	11	26	20	6
28	DADRA & NAGAR HAVELI	1	1	0	5	4	1	2	2	0	0	0	0
29	DAMAN & DIU	5	5	0	4	3	1	4	3	1	2	1	1
30	DELHI	2419	2272	147	2139	1887	252	2313	1963	350	1175	914	261
31	LAKSHADWEEP	2	2	0	2	2	0	2	1	1	3	0	3
32	PUDUCHERRY	17	15	2	26	19	7	26	20	6	25	21	4
33	CHHATTISGARH	209	169	40	311	206	105	269	159	110	148	84	64
34	JHARKHAND	473	416	57	506	418	88	498	405	93	312	235	77
35	UTTARAKHAND	574	564	10	702	666	36	522	469	53	304	261	43
36	TELANGANA	136	125	11	158	133	25	189	158	31	116	92	24
	<b>TOTAL</b>	<b>32953</b>	<b>31305</b>	<b>1648</b>	<b>34924</b>	<b>31277</b>	<b>3647</b>	<b>35506</b>	<b>31350</b>	<b>4156</b>	<b>18221</b>	<b>15307</b>	<b>2914</b>

## Information in respect of part (a) to (d) of Lok Sabha Unstarred Question No. 1133 for 22.11.2016

## Statement showing State-wise No. of Cases where NHRC recommended Monetary Relief, Disciplinary Action and Prosecution during the last three years and current year (01.04.2013 to 31.10.2016)

**A) Monetary Relief**

State/UT Name	No of Cases	Amount (in RS.)
ANDAMAN & NICOBAR	1	300000
ANDHRA PRADESH	12	1475000
ARUNACHAL PRADESH	2	2100000
ASSAM	34	19070000
BIHAR	21	1445000
CHANDIGARH	3	415000
CHHATTISGARH	8	2260000
DELHI	31	5115000
GUJARAT	15	2445000
HARYANA	27	5730000
HIMACHAL PRADESH	3	700000
JAMMU & KASHMIR	1	500000
JHARKHAND	29	8515000
KARNATAKA	8	1155000
KERALA	8	800000
MADHYA PRADESH	19	5420000
MAHARASHTRA	33	12000000
MANIPUR	34	19650000
MEGHALAYA	5	4500000
MIZORAM	2	200000
NAGALAND	1	100000
ODISHA	14	1785000
PUDUCHERRY	2	500000
PUNJAB	6	1350000
RAJASTHAN	11	3185000
SIKKIM	1	300000
TAMIL NADU	10	2365000
TELANGANA	7	880000
TRIPURA	3	155000
UTTAR PRADESH	241	59075000
UTTARAKHAND	11	3115000
WEST BENGAL	8	1710000
<b>Total</b>	<b>614</b>	<b>16,83,15,000</b>

**B) Disciplinary Action**

State/UT Name	No. of Cases
BIHAR	2
DELHI	1
HARYANA	1
MADHYA PRADESH	1
MEGHALAYA	1
ODISHA	1
PUNJAB	3
UTTAR PRADESH	19
UTTARAKHAND	2
WEST BENGAL	1
<b>Total</b>	<b>32</b>

**C) Prosecution**

State/UT Name	No. of Cases
UTTAR PRADESH	1
<b>Total</b>	<b>1</b>

